

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.246 - IA/513(AHM)2024
in
C.P. (IB)/92(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Anup Bishwanath Jindal

.....Applicant

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mrs. Shubham Agarwal, Adv.
For the Applicant : Mr. Narendra Jain, Adv.

ORDER

IA/513(AHM)2024

Ld. Counsel appearing for the personal guarantor seeks time to file reply to the report of Resolution Professional. It is to be filed within one week by giving copy to the other side.

List the matter on 14.05.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)